

CENTRAL ADMINISTRATIVE TRIBUNAL

JABALPUR BENCH, JABALPUR

Caravans Building, 15, Civil Lines, Post bag No. 6, JABALPUR- 482 001

Dated 15-02-07

Registration No. CCP. 76/06

Pankash Chandra Athurwar Applicant (s)

VERSUS

Ajesh Kumar & Co. Respondent (s)

A copy of the ORDER dated 12.02.07 passed by the Hon'ble Tribunal in the above mentioned case is forwarded herewith for necessary action.

To,

12.2.2007

Shri Arun Katare for petitioner.
Shri V.K.Sharma for respondents.

Shri V.K.Sharma appearing for respondents has submitted a certified copy of the order of Hon'ble High Court passed

To, Shri Arun Katare Adv. Gwl.
Shri V.K.Sharma Adv. Gwl.

in writ petition No.6542/06 on 3.1.07 directing respondents to maintain status quo in respect of subject matter in OA No.1115/04. In view of the order of Hon'ble High Court, we find that this contempt petition has been rendered infructuous.

Accordingly the CCP is dismissed.

Sd/-
(A.K.Gaur)
JM

Sd/-
(Dr.G.C.Srivastava)
VC

aa.

15/2/2007
DY. REGISTRAR
CENTRAL ADMINISTRATIVE TRIBUNAL
JABALPUR BENCH, JABALPUR

o/c
15/2/07